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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 185 /2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November, 2016, 10.30 A.M

Name of the Company	Prashant Jalan & Ors. -Vs- Maa Jaemangla Dairy Clusters Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|--|-------------|-------------------------------|
| 1. | MR. RAJEEV RANJAN PRASAD
(ADVOCATE) | Respondents | <i>R.R. Prasad</i> 8/11/2016 |
| 2. | MR. SURENDRA KUMAR
(ADVOCATE) | Respondents | <i>Surendra Kumar</i> 8.11.16 |
| 3. | MR. NILANJAN CHATTERJEE
(ADVOCATE) | Respondents | <i>Puce</i> 8/11/16 |

ORDER

Counsels for the Respondents are present. Petitioners' counsel is absent. After repeated calls no one responded from the petitioners' side. The Company Petition is dismissed without cost. The interim order stands vacated.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)